

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
DEEM CONSTRUCTION COMPANY PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Deem Construction Company Private Limited
2.	Date of incorporation of corporate debtor	19/07/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Rajasthan, Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2007PTC024757
5.	Address of the registered office and principal office (if any) of corporate debtor	G1-262-263, EPIP, RIICO, Sitapura, Jaipur-302022, Rajasthan
6.	Insolvency commencement date in respect of corporate debtor	19 <sup>th</sup> April, 2023 (Date of Receipt of Order-25 <sup>th</sup> April, 2023)
7.	Estimated date of closure of insolvency resolution process	16 <sup>th</sup> October, 2023 (180 Days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Sandeep Kumar Jain Reg. No. : IBBI/IPA-002/IP-N00174/2017-18/10446
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: E-252, Vardhaman Marg, Lal Kothi Scheme, Jaipur-302005, Rajasthan <b>E-mail: sandeepjaincs@gmail.com</b>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: E-252, Vardhaman Marg, Lal Kothi Scheme, Jaipur-302005, Rajasthan <b>E-mail: sandeepjainip@gmail.com</b>
11.	Last date for submission of claims	09 <sup>th</sup> May, 2023(14 Days from Receipt of Order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) - NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="http://ibbi.gov.in/downloadform.html">http://ibbi.gov.in/downloadform.html</a> <b>Physical Address:</b> E-252, Vardhaman Marg, Lal Kothi Scheme, Jaipur-302005, Rajasthan

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Deem Constructions Company Private Limited on 19<sup>th</sup> April, 2023 (Order Received on 25<sup>th</sup> April, 2023).

The creditors of Deem Constructions Company Private Limited, are hereby called upon to submit their claims with proof on or before 09<sup>th</sup> May, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Sandeep Kumar Jain**

**Interim Resolution Professional**

**IBBI Reg. No. : IBBI/IPA-002/IP-N00174/2017-18/10446**

**Date : 26<sup>th</sup> April, 2023**

**Place: Jaipur**

# Public, Private Sector Wage Bill Gap Widens in FY22

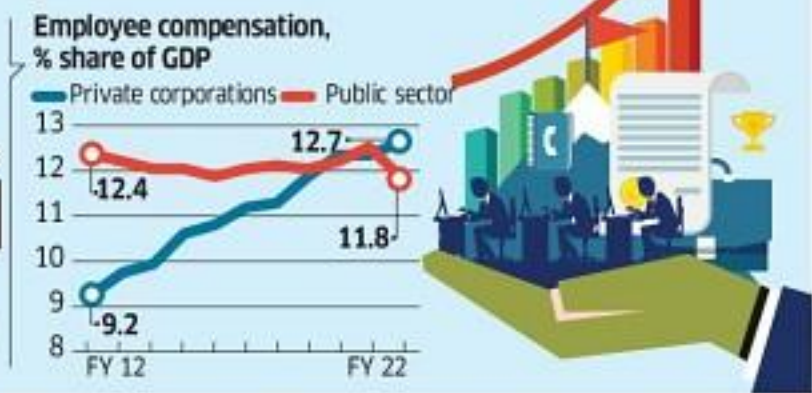
### Subdued govt hiring, faster wage hikes from private firms among key reasons

Ishaan.Gera@timesgroup.com

New Delhi: The gap between the private sector and public sector wage bills has widened further in fiscal 2022 to nearly a percentage point, shows an analysis of data on employee compensation.

## Salary Slip

Employee compensation from pvt sector has 12.7% share in GDP in 2021-22. Public sector share 11.8%. Public sector share higher than private until 2018-19.



A decade ago, in FY12, the public sector had a higher 12.4% share in the GDP at current prices against 9.2% for the private sector. The private sector overtook the public sector in wages in FY20, just before the pandemic.

sector compared to the government," said NR Bhanumathy, vice-chancellor of Dr BR Ambedkar School of Economics University, Bengaluru (BASE University). The lag in the implementation of the seventh pay commission by some states is also a reason for lower compensation by the government, he said.

2021-22 from ₹8.05 lakh crore a decade ago. The public sector employee cost, in this period, jumped to ₹27.59 lakh crore from ₹10.85 lakh crore.

# Lending Push

### From Page 1

Risk weights determine the capital to be held by banks against loans. A higher risk weight means a larger capital requirement for the same loan amount.

sources for green infrastructure and promote green financing, raising Rs 16,000 crore in two equal tranches. More green bonds are likely in the second half of the current fiscal.

Some foreign banks in India, which have plans to scale up sustainable finance, are especially keen on PSL status for green financing.

# APPENDIX IV (Rule 8(1)) POSSESSION NOTICE (For Immovable Property)

Whereas the undersigned being the Authorised Officer of the Bank of Baroda under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No. 54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 02.02.2023 calling upon the Borrower...

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# HUL Sales Climb 16% for Full Fiscal

### From Page 1

Over the past decade, sales of branded daily needs goods have increasingly relied on rural India, where purchase behaviour is largely linked to farm output. Citing Nielsen data, Hindustan Unilever said the rural market volume fell 7% on a full-year basis but declined 3% during the quarter.

by Russia's invasion of Ukraine. However, in the past few months, soap and tea have become cheaper due to falling commodity prices in these two categories.

Quarterly sales at Unilever's India unit rose to Rs 14,638 crore, from Rs 13,190 crore in FY22. The company's performance is considered a proxy for broader consumer sentiment in India.

For FY23, the home care segment expanded 28% while the beauty and personal care business saw a 12% revenue growth with single-digit volume growth despite a decline in overall market volume.

order. Also, two of its brands, Surf Excel and Brooke Bond, make more than Rs5,000 crore in annual sales while nine brands had over Rs2,000 crore in sales last fiscal.

# UNILEVER'S TAKE

Unilever global chief executive Alan Jope said there is a growing sales disparity between Indian cities and villages, where demand has weakened due to high inflation.

For Unilever, India is the second biggest market in revenue after the US. The company said India is one of Unilever's powerhouses and it is confident in its ability to navigate the turbulence.

# NUMALIGARH REFINERY LIMITED

NUMALIGARH REFINERY LIMITED A GOVERNMENT OF INDIA ENTERPRISE N R L EXPRESSION OF INTEREST (EOI) Numaligarh Refinery Limited invites Expression of Interest (EOI) from reputed manufacturer/OEM for supply of Wind Lidar.

# Branch: Sojat City, District Pali (Raj.)

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# Branch: Mayo College Girls School Ajmer (Raj.)

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY "APPENDIX IV-A" [See Proviso to Rule 8(6)] E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/Charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "whatever there is" basis for recovery of dues in below mentioned accounts.

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# KERALA WATER AUTHORITY e-Tender Notice

Tender No: 15/2023-24/PHC/KNR Construction of service reservoir, GL sump, break pressure tank, supplying and laying distribution net work, providing FHTCs, and road restoration works- EMD: Rs. 500000. Tender fee: Rs. 19518. Last Date for submitting Tender: 22-05-2023, 03:00 pm. Phone: 04972705902. Website: www.kwa.kerala.gov.in & www.etenders.kerala.gov.in. KWA-JB-GL-6-151-2023-24 Superintending Engineer, PH Circle, Kannur

# KERALA WATER AUTHORITY e-Tender Notice

Tender No: (1)SE/PHC/KKD/08/2023-24 (2) SE/PHC/KKD/09/2023-24. Jai Jeevan Mission (1) WBS to Niappattai in Kozhikode District - Construction of RCC well cum pump house of 5m x 5m and laying RWP, CWP and CVM. Supplying, Erecting and Commissioning of Pressure filter of 2.5 MLD. Construction of R.C.C reservoirs of 500KL & 220 KL capacity. Construction of Compound walls, Supplying, erecting and commissioning suitable Pump sets, Transformers and allied electrical works. (2) Laying Distribution Network and Providing FHTCs in Chetuvannur Panchayath. EMD: Rs. For Each 500000. Tender fee: Rs. For Each 16540+2370 GST. Last Date for submitting Tender: 19-05-2023 04:00 pm. Phone: 0495-2371045. Website: www.kwa.kerala.gov.in & www.etenders.kerala.gov.in. KWA-JB-GL-6-148-2023-24 Superintending Engineer, PH Circle, Kozhikode

# Business Connect

# Wellness aroma is gaining ground

### With increasing demand and the Make in India push, the Indian wellness aroma market is likely to reach USD 700 million by 2027

Rakesh.Malik2@timesgroup.com The wellness aroma market in India has been increasing its foothold and with many taking up products from the category, the segment is growing faster than expected.



The market for wellness aromas in India is growing rapidly, with an increasing number of consumers turning to natural remedies for health and wellness.

director, Tara Candle, discloses, "The demand for and use of essential oils and aromatherapy methods has skyrocketed as a result. The 'therapeutic application or the medical use of aromatic substances (essential oils) for holistic healing' is how aromatherapy is defined. In recent years, the Indian market for house fragrances has grown significantly due to the importance of aroma to décor and ambiance."

A growing need and culture are also making Indians realise how keeping the right aroma at the work desk can help in focusing better, cut distractions, and fight the fatigue of isolated working hours.

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Dr Deepak Jain, founder, The Fragrance People, "Wellness aromas refer to the use of essential oils and natural fragrances to promote relaxation, reduce stress, and improve overall well-being. The practice of using aromas for wellness purposes has been around for centuries and is gaining popularity in India, where traditional medicinal practices like Ayurveda and Yoga have been widely adopted. The

market for wellness aromas in India is growing rapidly, with an increasing number of consumers turning to natural remedies for health and wellness. Talking more about the growing demand, Kiran Ranga, master perfume creator, and managing director, Ripple Fragrances (IRIS), shares, "With the growing demand for holistic well-being not just for one's physical and mental health but also for one's home, essential oils have been making way in the fragrance industry of India. With aromatherapy being our core

Industrial Land for Sale in Karnataka We are looking to SELL or do JOINT VENTURE for 500 acre of industrial land in North Karnataka with all permissions of water, power, etc. Mail at: karnatakasouth2022@gmail.com

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उत्तम क्वालिटी की मजबूत फूल झाड़ू SURAJ BRAND BROOMS हरी राम गुलाब राय की सुरुज बांध फूल झाड़ू है जहाँ

